- (b) the details of medical services available to this Community in the States;
- (c) whether Government propose to introduce separate medical facilities for them on the pattern of Employees State Insurance (ESI); and
- (d) if not, the steps being taken by Government to ensure fulfilment of medical need of this community?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) As per the Census 2001 data, there are 13,832,152 agricultural labourers and 7,859,534 cultivators in the state of Andhra Pradesh.

- (b) There is no scheme to provide medical services exclusively to the agricultural labourers.
 - (c) No, Sir.
- (d) Agricultural labourers alongwith others are availing the facilities of medical and health care infrastructure of both States and that the Central Governments from State level to district and tehsil and sub centers spread all over the country. The Government has launched National Rural Health Mission with the objective to provide effective health care to rural population. The Government has also redesigned the Universal Health Insurance Scheme (UHIS), which is available to families living below poverty line (BPL) which, *inter-alia*, include agricultural labourers, at subsidized annual premium. The scheme provides for reimbursement of hospitalization expenses Up to Rs. 30,000/- basis per family coverage of death of worker due to accident (Rs. 25,000/-) etc.

Compensation to child labourers

- †1749. SHRIMATI KUM KUM RAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that it has been recommended in the CAG report that payment of Rupees Twenty Thousand should be made to child labourers as compensation;
- (b) if so, the number of child labourers who have been given this compensation so far; and
 - (c) the State-wise details thereof?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) No, Sir.

(b) and (c) Do not arise.

Facilities to the labourers

1750. SHRI MATILAL SARKAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of labourers having labour-cards in different States;
- -(b) the number of them are agricultural labourers;
- (c) whether the labourers are entitled to benefits of child education, pension, medical assistances, housing facilities etc.; and
- (d) the steps to be taken in order to provide these facilities to all categories of labourers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) The Ministry of Labour and Employment is not operating any such scheme to provide labour cards to ail category of labourers in the country.

(b) to (d) Questions do not arise.

Rehabilitation of child labour

†1751. SHRI JANESHWAR MISHRA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of child labourers in the country at present as per Government record;
 - (b) the State-wise details thereof;
 - (c) the measures taken by Government for their rehabilitation;
- (d) the foreign aid received by Government in this regard during the last three years; and
 - (e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) and (b) As per the Census 2001, the number of working children in the country is 1.26 crore. The State-wise data of number of working children is given in the Statement. (See below)

(c) Government is implementing the scheme of National Child

[†]Original notice of the question was received in Hindi.